

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/239/KOB/2024 in CP(IBC)/51/KOB/2023
SECTION	SEC. 112 IBC.
NAME OF PARTIES	CJ DAVIS (RP) IN THE MATTER OF RESOLUTION PROCESS OF THE PERSONAL GUARANTOR TENY JOSE.
PETITIONERS ADVOCATE/ PROFESSIONAL	SHIYAS KR
RESPONDENTS ADVOCATE/ PROFESSIONAL	

05 JUNE 2024

ORDER

IA(IBC)/239/KOB/2024 in CP(IBC)/51/KOB/2023

Learned Counsel, Mr. Shiyas K R appears physically along with Learned RP, Mr. CJ Davis. Learned Counsel, Mr. Rohan Kumar appears physically on behalf of the Personal Guarantor.

This is an IA bearing No. 239/KOB/2024 filed by the RP to place on record the report under Section 112 of IBC, 2016 to pass an order to reject the repayment plan under Section 114(1) and to declare that creditors and debtors shall be entitled to file application for bankruptcy under Chapter IV of the IBC.

The said report of the RP is taken on record. The debtors or creditors are entitled to file application for bankruptcy under Chapter IV of the IBC, 2016.

With the aforesaid observations, this IA bearing No. 239/KOB/2024 **is allowed and disposed of.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**